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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 07/2012

CORAM:

Present:

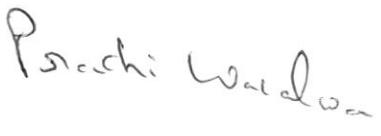
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Dilip Timblo
V/s
Sociedade De- formento Ind.Pvt.Ltd.

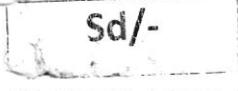
SECTION OF THE COMPANIES ACT: 111 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Lakshika Sachdev 1/b HSA Advocates	Advocate for Respondent	
		Parachi Walwa Adv for Petitioner	

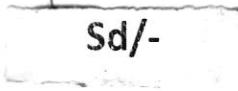
ORDER

TCP No.07/111/NCLT/MB/MAH/2012

Owing to paucity of time, the dates given for hearing, i.e. 29th and 30th January, 2018
are hereby cancelled. List this matter on 13th, 16th, 19th and 20th February, 2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)